

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 25/10/2025

Debashis Dey Vs State Of Tripura

Bail Application 10 Of 2024

Court: Tripura High Court- Agartala

Date of Decision: March 28, 2024

Acts Referred:

Indian Penal Code, 1860 â€" Section 34, 420

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: S. Lodh, Raju Datta

Judgement